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Title: Regarding status of implementation of the recommendations in the Report of Standing Committee on Health and Family Welfare

**12.-7 ¼ hrs.**

THE MINISTER OF HEALTH & FAMILY WELFARE (DR. ANBUMANI RAMADOSS): I beg to lay the statement on the Table of the House.

In pursuance of Directions 73 A of the Directions by the hon. Speaker (Fifth Edition), I would like to inform that the Department Related Parliamentary Standing Committee on Health and Family Welfare presented three Reports on the Demand for Grants (2004-05) of the Ministry of Health and Family Welfare on 26<sup>th</sup> August, 2004, as per details at Annexure-I, being laid on the Table of the House.

Action Taken Report (ATR) on the recommendations contained in these three reports were submitted by the respective Department of the Ministry on the dates mentioned against each as per details at Annexure – II, being laid on the Table of the House. This ATR was laid on the Table of the House on 11<sup>th</sup> March, 2005, by the Committee along with their views thereon.

The Committee has divided the ATR on the recommendations into four Chapters as per Annexure-III, being laid on the Table of the House.

I would like to inform that in respect of recommendations which have been accepted by the Ministry, further follow up action, wherever necessary, will be taken. In respect of recommendations which the Committee does not wish to pursue in view of the replies furnished, no further action is required on the part of the Ministry.

I wish to further assure that action is in progress in respect of recommendations or observations of the Committee on which either replies of the Ministry have not been accepted by the Committee or final replies of the Ministry are still to be furnished.

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\* Also placed in Library. See No. LT 2317/2005.

The status of implementation of the recommendations of the Committee of all the three Departments is laid on the Table of the House.

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